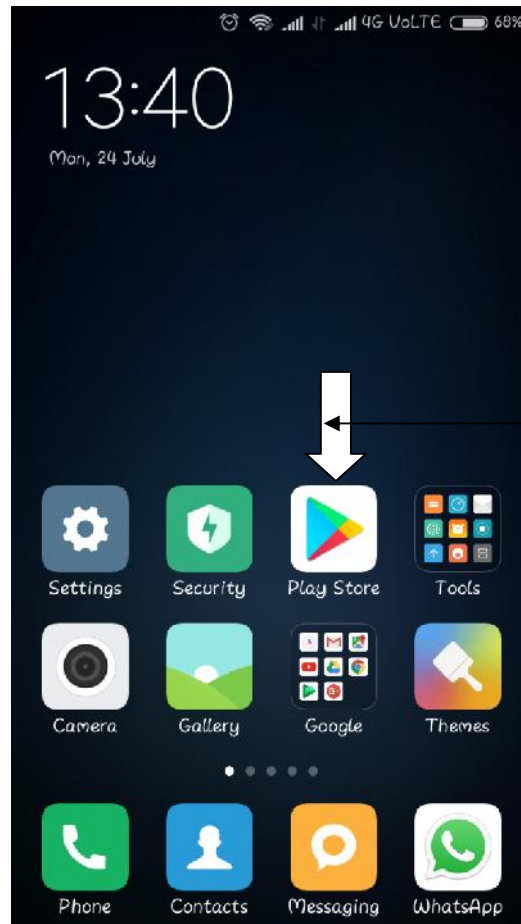


HOW TO INSTALL AND USE ECOURTS MOBILE APPLICATION

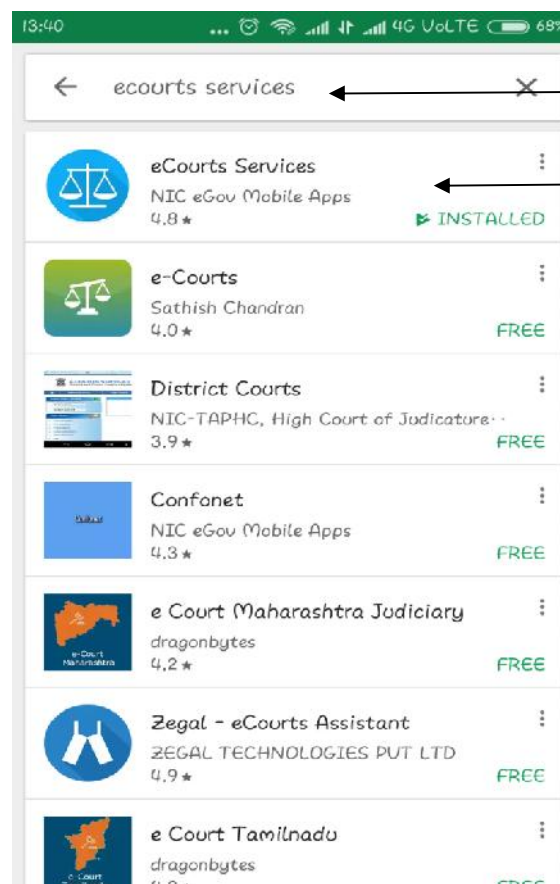
Step -1

Press the Play Store Icon



Step -2

Type ecourts services in the search box and select the application as shown in below image



Step – 3

Click on Install and let the process complete



eCourts Services

NIC eGov Mobile Apps

3+

INSTALL



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Tools



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Cases can be searched by Case Number Filter No



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2.71 MB/7.66 MB

35%



191



Tools



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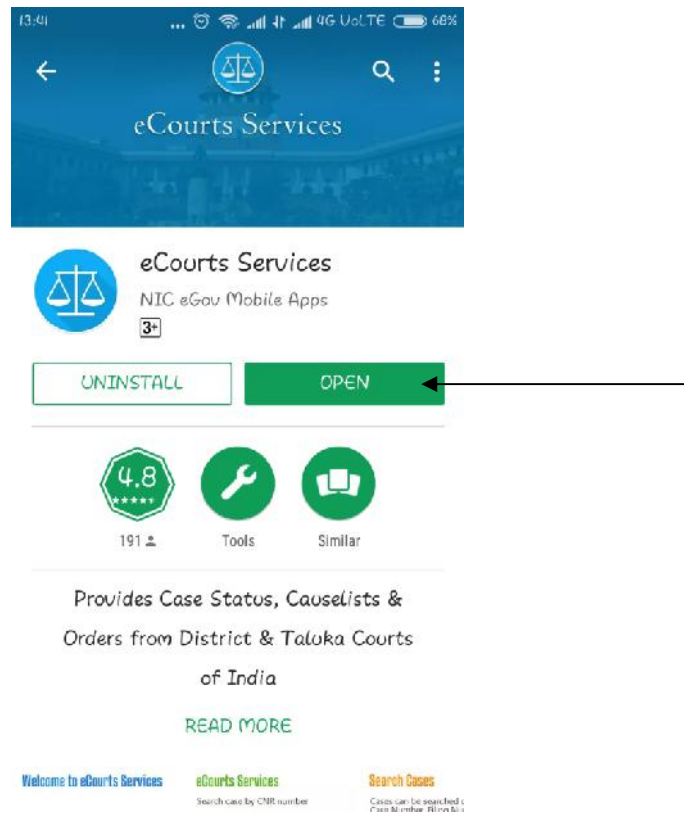
Search case by CNR number

[Search Cases](#)

Cases can be searched by Case Number Filter No

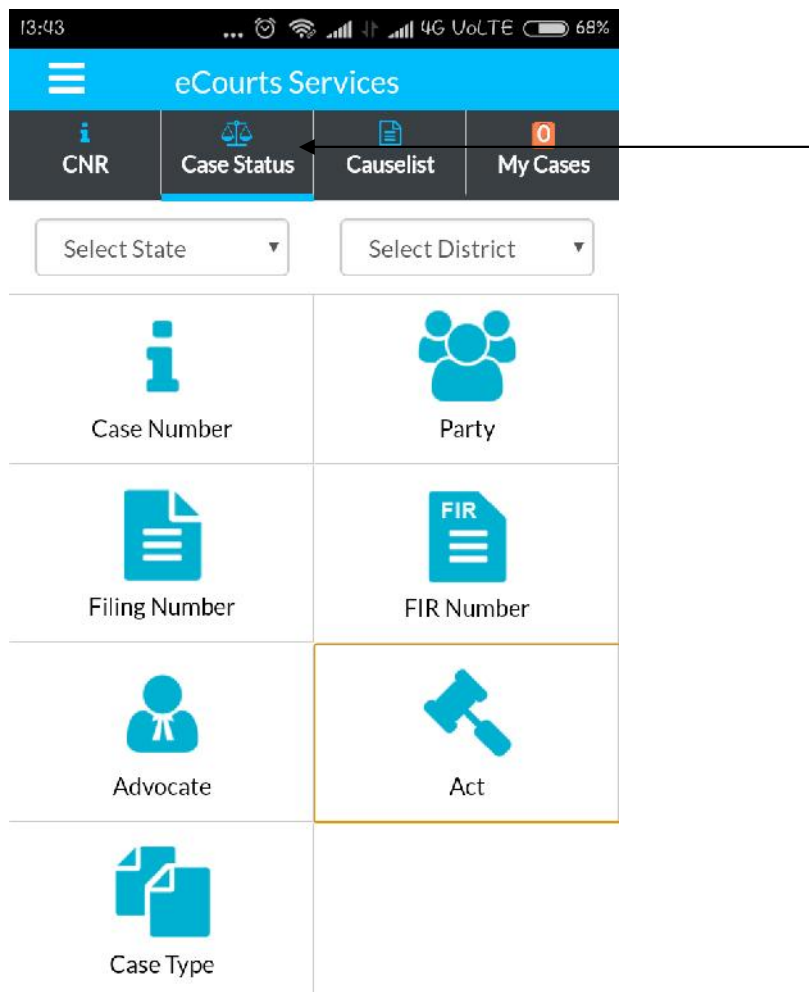
Step – 4

Now press Open



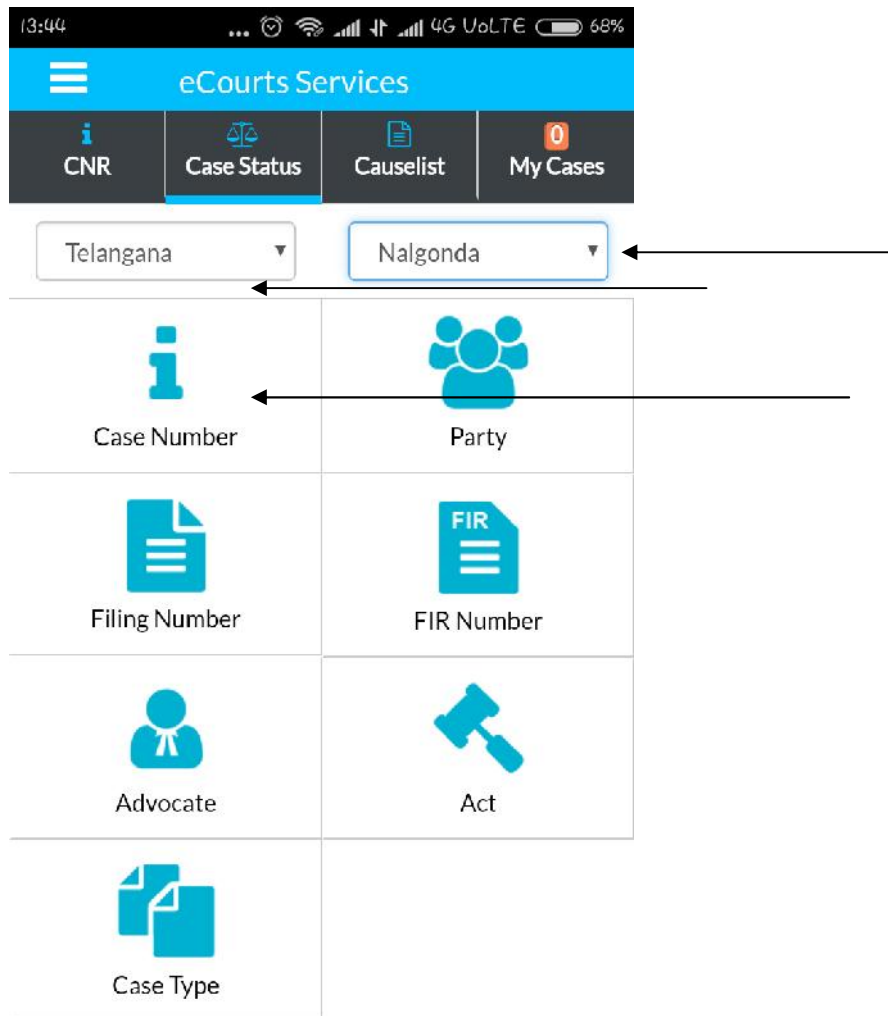
Step – 5

Press on Case Status



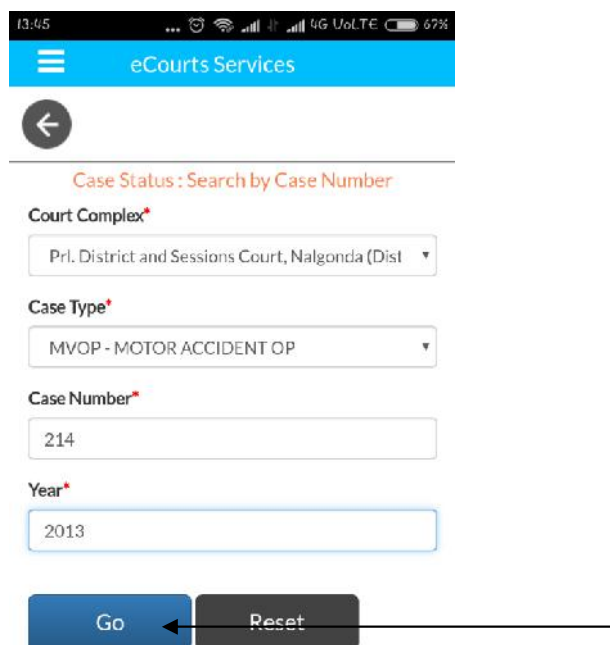
Step – 6

Now select State and District and press on Case Number as shown in screenshot



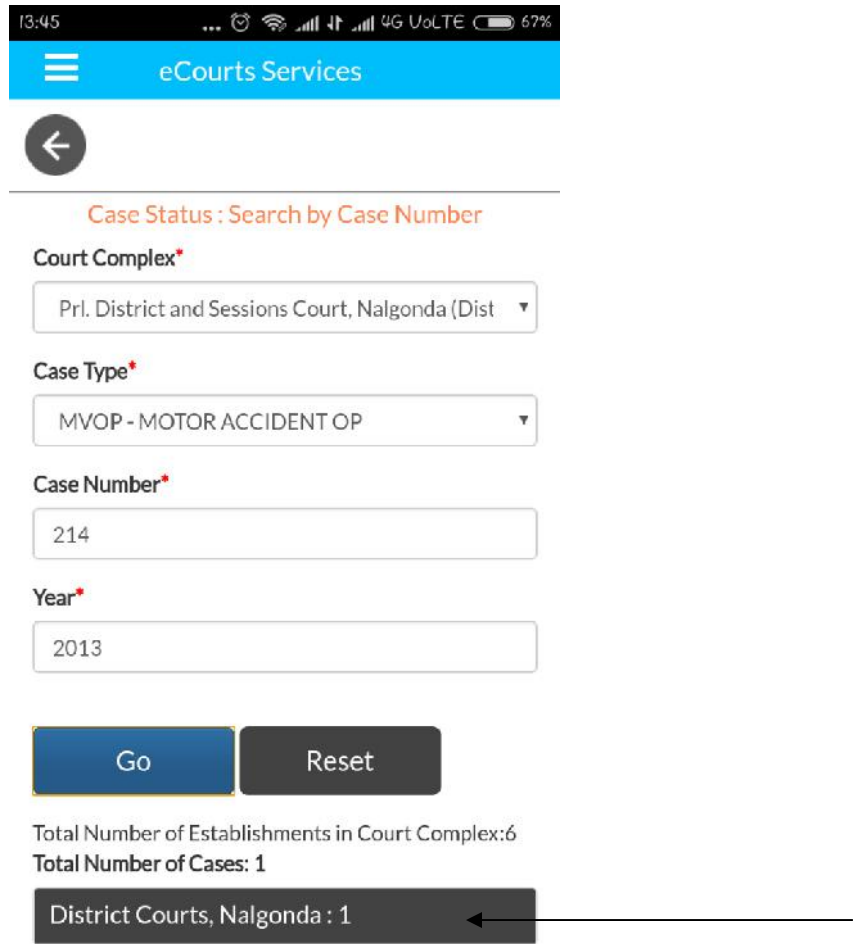
Step – 7

Now select Court Complex, Case Type, Case Number and Year and press Go button as show in Screenshot.



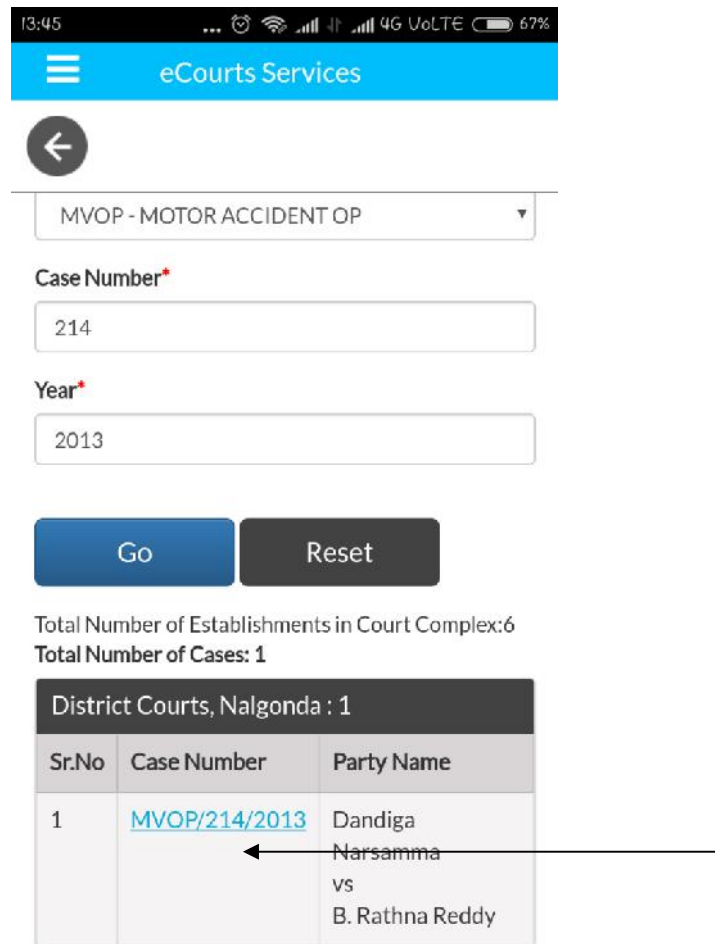
Step – 8

Now press on the bottom of the app which is Highlighted with Case Details.



Step – 9

Now press on the Case Number which is displayed



Step – 10

Here case history is displayed along with CNR Number

13:45 4G VoLTE 67%

eCourts Services

← Add Case +

Case History
PDJ COURT NALGONDA

Case Details	
Case Type	MVOP
Filing Number	973/2013
Filing Date	11-03-2013
Registration Number	214/2013
Registration Date	08-04-2013
CNR Number	TSNA000003612013

Case Status	
First Hearing Date	12-12-2013

Step – 11

By pressing on Petitioner and Advocate, Respondent and Advocate and Acts you can get the details.

13:46 4G VoLTE 67%

eCourts Services

← Add Case +

Petitioner and Advocate

1) Dandiga Narsamma
Address - Palliwada V Ramannapet M Nalgonda D
Advocate - M. Nagarjuna Reddy

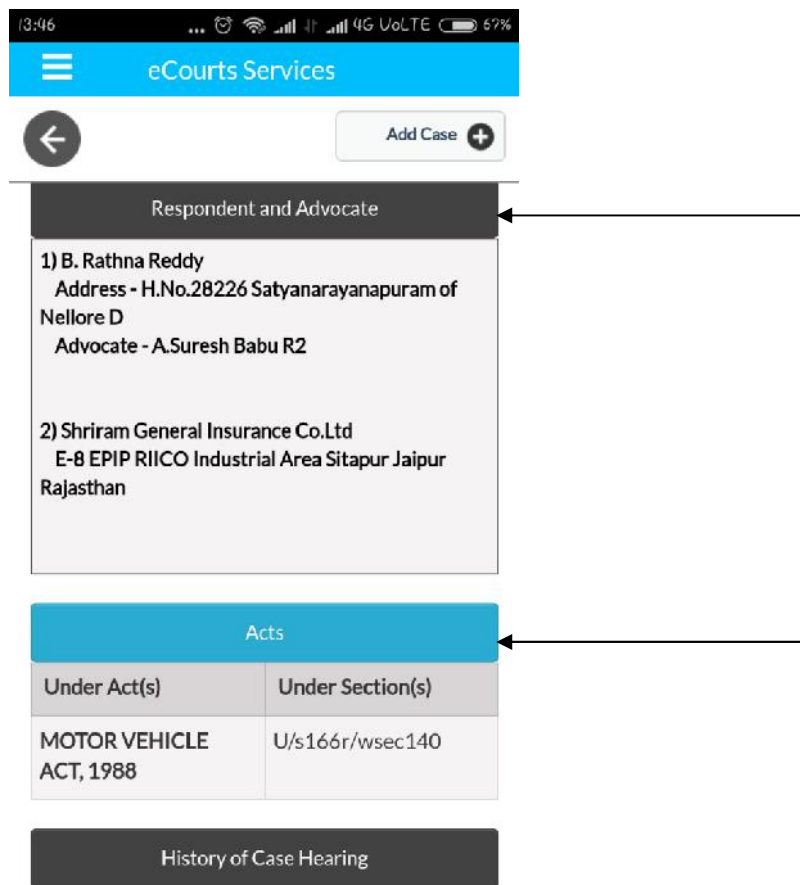
2) Dandiga Upender
Palliwada V Ramannapet M Nalgonda D
Advocate -MNR

3) Dandiga Vijaya
Palliwada V Ramannapet M Nalgonda D
Advocate -MNR

Respondent and Advocate

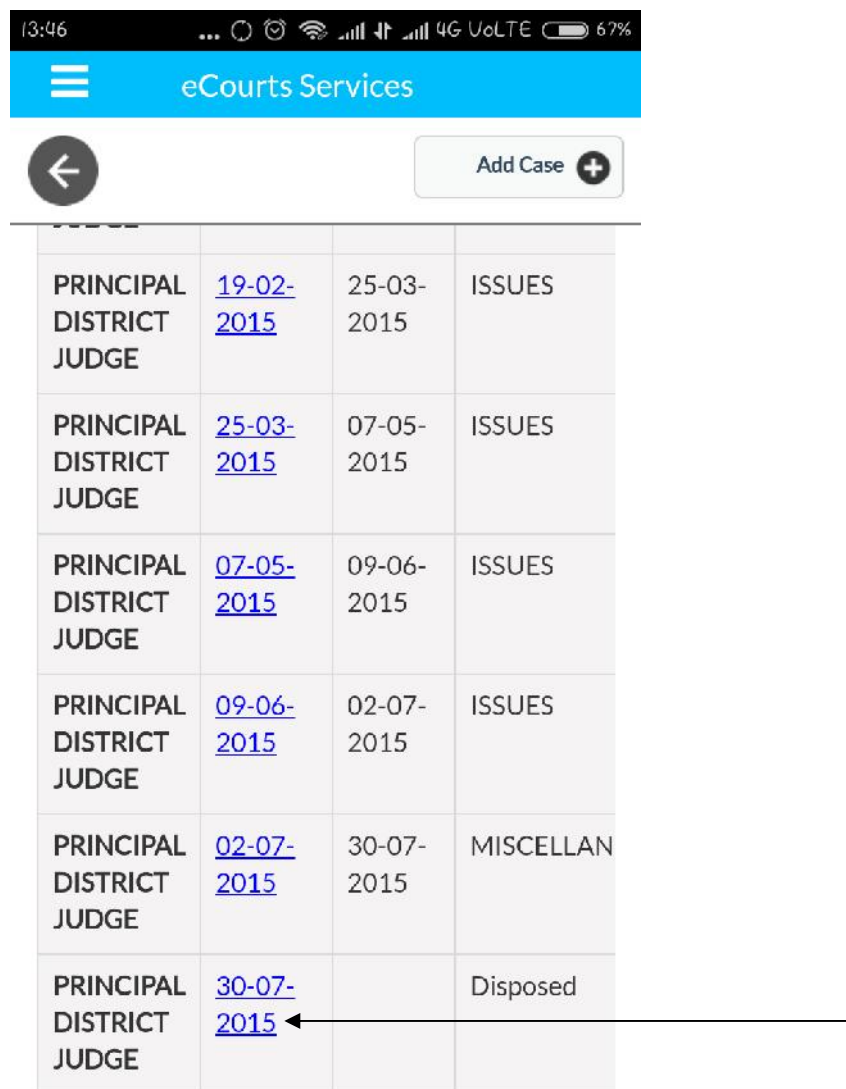
Acts

History of Case Hearing



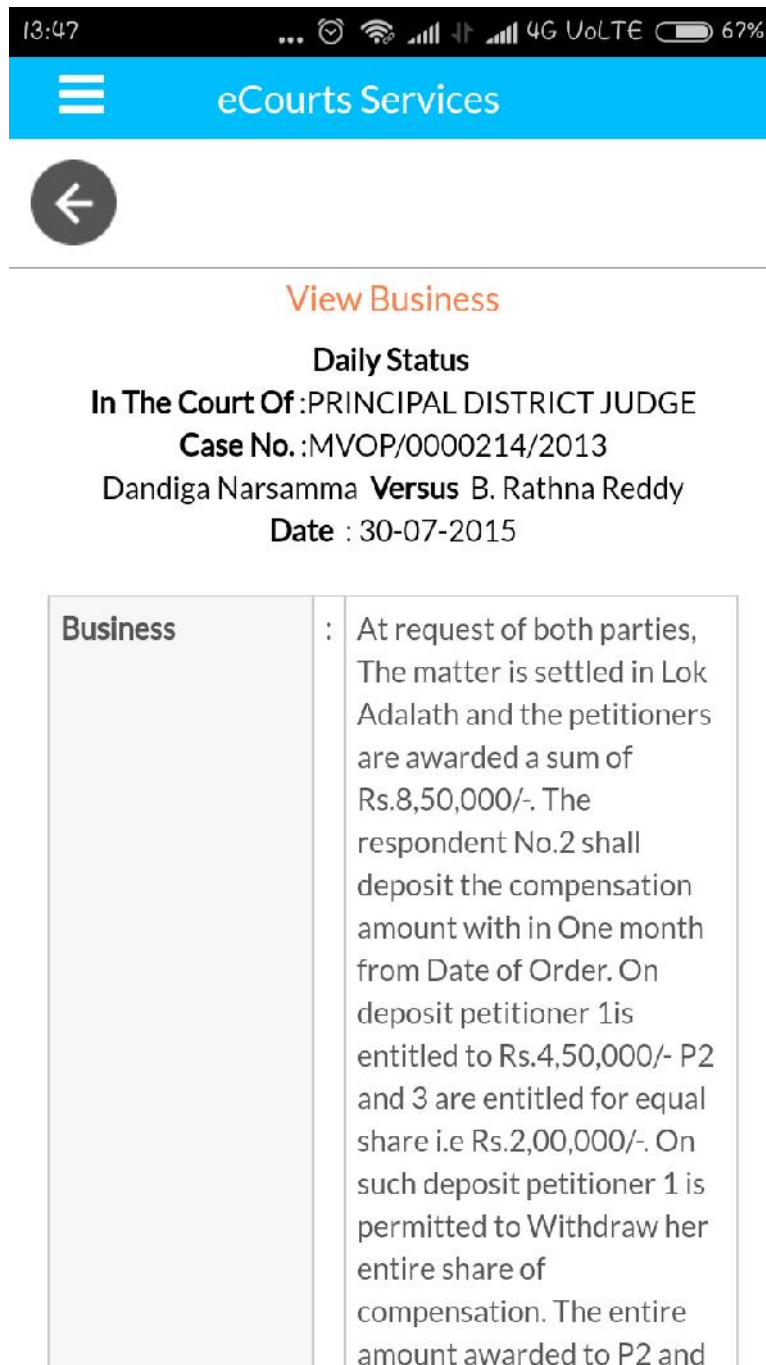
Step – 12

By pressing History of Case Hearing you can get the details of Case Hearings and Case Proceedings.



Step – 13

By pressing the date you can see the proceeding of the case.



The screenshot shows the eCourts Services mobile application interface. At the top, there is a status bar with the time 13:47, signal strength, Wi-Fi, and 4G VoLTE indicators, and a battery level of 67%. Below the status bar is a blue header with a hamburger menu icon and the text "eCourts Services". A back arrow icon is visible below the header. The main content area displays the following information:

View Business

Daily Status

In The Court Of : PRINCIPAL DISTRICT JUDGE

Case No. : MVOP/0000214/2013

Dandiga Narsamma Versus B. Rathna Reddy

Date : 30-07-2015

Business	: At request of both parties, The matter is settled in Lok Adalath and the petitioners are awarded a sum of Rs.8,50,000/-. The respondent No.2 shall deposit the compensation amount with in One month from Date of Order. On deposit petitioner 1 is entitled to Rs.4,50,000/- P2 and 3 are entitled for equal share i.e Rs.2,00,000/-. On such deposit petitioner 1 is permitted to Withdraw her entire share of compensation. The entire amount awarded to P2 and
-----------------	--

Thanks

K.Sachin Kumar
System Officer
Prl.District Court Nalgonda.